

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1986  
ANSWERED ON:22.11.2010  
WOMEN LABOURERS  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any study has been conducted in regard to the contribution of women labourers to industrial and non-industrial areas of the country and any assessment of percentage of their contribution made;
- (b) the State-wise percentage of women labourers recorded in comparison and ratio to men labourers recorded and the details of skilled and unskilled labourers out of it;
- (c) whether the Government has formulated any special action plan for women labourers; and
- (d) if so, the efforts being made by the Government to remove anomalies in their pay scale?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) & (b): No specific study has been conducted on the contribution of women labourers to industrial and non-industrial areas of the country. However, information relating to state-wise women and men workers in manufacturing industries compiled by the Labour Bureau, Chandigarh under the Annual Survey of Industries during the year 2006-07 is annexed.
- (c): The Ministry is administering a grant-in-aid scheme under which financial assistance is provided to Non-Governmental Organizations (NGOs)/ Voluntary Organizations for taking up action programmes/projects for the benefit of women labour.
- (d): The Government is effectively enforcing the provisions of the Equal Remuneration Act, 1976 which provide for payment of equal remuneration for men and women for the same work or work of a similar nature without any discrimination.